

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 05.11.2020 at 2.45 PM

HEARING	
1. Crime 68/2020 ANGPS	
2. CrI. Misc. 217/2019	
3. CrI. Misc. 145/2020	
4. CrI. Misc. 156/2020	
5. CrI. Misc. 220/2020	
6. CrI. Misc. 231/2020	
7. CrI. Misc. 232/2020	
8. CrI. Misc. 233/2020	
9. CrI. Misc. 234/2020	
10. CrI. Misc. 236/2020	
11. OS 164/2020	
12. OS 172/2020	
13. OS 214/2020	
	ISSUES
14. OS 42/2019	
	ORDERS
15. OS 198/2020	

Hosakote

Dated: 04.11.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **05.11.2020**

MORNING SESSION	AFTERNOON SESSION
<b>EVIDENCE</b>	<b>HEARING</b>
1. CC 269/2010 2. CC 355/2010 3. CC 1083/2012 4. CC 21/2016 5. CC 225/2018	15. Cr 93/2020 (TS Halli P S) 16. Cr 111/2020 (NGPS) 17. CC 337/2016 18. CC 2589/2019 19. CrI.Misc 180/2020 20. CrI.Misc 221/2020 21. CrI.Misc 222/2020
<b>HEARING</b>	<b>ARGUMENTS</b>
6. Cr 118/2020 (NGPS) 7. O S 243/2020 8. FDP 5/2020	22. CC 367/2009
<b>J C MATTERS</b>	
9. Cr 78/2020(NGPS) 10. Cr 89/2020 (TS halli P S) 11. CC 496/2014 12. CC 358/2019 13. CC 1396/2020 14. CC 2732/2020	

Hosakote

Dated: - 04.11.2020

I/c Addl. Civil Judge & JMFC.,  
Hosakote

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